

Annexure – 8														
Name of the Corporate Debtor: Brownish Realty Private Limited; Date of Commencement of CIRP: 14-07-2023; List of Creditors as on: 01-07-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sr.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SBICAP Trustee Company Limited	24.08.2023	1,47,355	1,28,300	Annual Security Trustee Fee	No	No	No	-	-	-	19,055	-	-
	Total		1,47,355	1,28,300								19,055	-	

Ajit



Mr. Ajit Gyanchand Jain
(Resolution Professional)
IBBI Registration No. IBBI/PA-001/IP-P00368/2017-18/10625
In the matter of Brownish Realty Private Limited
A.F.A valid till 31.12.2026